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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 08/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE PARTIES: Mr. Ajay Tajpuriya

V/s.

Goel Ganga Infrastructure & Real Estate P. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Mr. Keenal Dwarkadas, Counsel, for Petitioners.	Advocates for Petitioners.	11/9/17 Tajpuriya
2	Ms. Tejal Patankar, 1/b. Kangan Co.		
2	Deepak D. Deshpande	Advocate for Respondents.	11/09/17 Tajpuriya

ORDER

TCP 08/ 397-398 /NCLT/MB/MAH/2014

At request of the parties, list this matter on 7.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)